

Name of the Corporate Debtor: Ramakrishna Housing Private Limited; Date of Commencement of CIRP: 31-10-2022; List of Creditors as on: 01-03-2023; Name of IP: Mr. Sriram Parthasarathy; Process Number: 1; Last 5 digit of registration number: 10895

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	431	3460211965	382	2204462600	33.40	0	1131882124	123867241	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4041432814	3	4035030850	61.14	0	6401964	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	536874862	1	292640077	4.43	0	0	244234785	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	9	5949160	0	0	0.00	0		5949160	Annexure 6
7	Operational creditors (Government Dues)	3	14545464	3	14545464	0.22	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	65905637	3	52707298	0.80	0	13198339	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		453	8124919902	392	6599386289	100.00	0	1151482427	374051186	